

GOVERNMENT OF INDIA  
MINISTRY OF CHEMICALS & FERTILIZERS  
DEPARTMENT OF FERTILIZERS

**LOK SABHA**

**UNSTARRED QUESTION NO. 3048**  
TO BE ANSWERED ON: 21.03.2017

**IT-ENABLED UREA DISTRIBUTION POLICY**

**3048 SHRI MANOJ TIWARI:**

Will the Minister of **CHEMICALS & FERTILIZERS** be pleased to state:

- (a) whether the Government has any systematic IT enabled Urea Distribution Policy in the country and if so, the details thereof;
- (b) if not, the reasons therefor; and
- (c) the details regarding the entire mechanism under the said policy including distribution network and agents/dealers for the said distribution?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS,  
SHIPPING, ROAD TRANSPORT & HIGHWAYS

**(SHRI MANSUKH L. MANDAVIYA)**

---

(a) to (c): No Madam. There is no IT-enabled Urea Distribution Policy. However, before the commencement of each cropping season, Department of Agriculture, Cooperation and Farmers Welfare (DAC&FW), in consultation with all the State Governments, assesses the requirement of fertilizers. After assessment of requirement, DAC&FW projects month-wise requirement of fertilizers. On the basis of month-wise & state-wise projection given by DAC&FW, Department of Fertilizers allocates sufficient/ adequate quantities of fertilizers to States by issuing monthly supply plan and continuously monitors the availability. Department of Fertilizers ensures availability at State level and further distribution within the State is the responsibility of the concerned State Government. The movement of all major subsidized fertilizers is being monitored throughout the country by an on-line web based monitoring system called integrated Fertilizer Monitoring System (iFMS). The fertilizer companies (in Public Sector Undertaking, Private & Cooperative Sector) have their own marketing network throughout the country with about 2,27,666 wholesalers/retailers/cooperatives.

\*\*\*\*\*